

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 55 of 2013 &
I.A. No. 84 of 2013

Dated : 5th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

BSES Yamuna Power Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Aashin Gupta
Mr. Paresh B. Lal
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 84 of 2013. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 04.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg